

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6209
ANSWERED ON:04.05.2010
TWO LANING OF NHS IN BIHAR
Mandal Shri Mangani Lal

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether proposals from the State Government of Bihar for conversion of single lane National Highways into double lane are pending with the Union Government for the last four years;
- (b) if so, the details and the present status thereof alongwith the action taken thereon; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (c) No, Sir. Only those works are considered for sanction as are included in Annual Plan of any year subject to the limit of sanction determined by the annual allocation and the sanction already available with the State. Any other proposal not meeting the criteria is returned to the State unapproved. During the last four years, the amount of sanction accorded to the State are as follows:

Year Sanction (Rs. crore)

2006-07 112.30

2007-08 174.72

2008-09 276.07

2009-10 198.03